

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

IB-1016/PB/2020

IA-3317/2024, IA-3068/2024,

IA-2060/2024, IA-1785/2024, IA-2215/2024, IA-2204/2024, IA-6101/2023,
IA-6102/2023

IN THE MATTER OF:

Anil Singh & Other

.....Applicant

Vs.

M/s. Idea Builders Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Abhishek Anand, Adv Akshit Awasthi in IA-2060

For the Respondent :

For the IT Dept : Ruchir Bhatia SSC & Pratyaksh Gupta & Annant
Maan JSC"s with Adv Abhijeet Anand

ORDER

Due to paucity of time, list this matter on **29.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**